

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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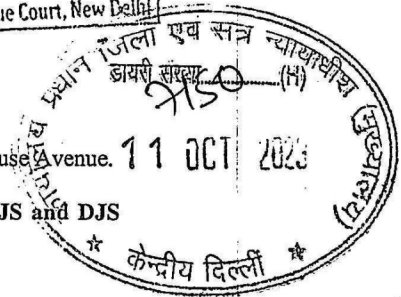
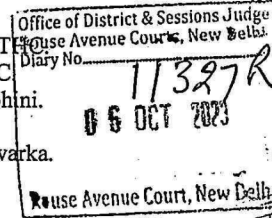
3385  
07/10/22

No. DJA/Trg./WS/Digital Forensics/1747/2023/4316

03<sup>rd</sup> October, 2023

To,

1. The Principal District & Sessions Judge (HQs), Central, T
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South, Saket.
5. The Principal District & Sessions Judge, South-West, Dwarka.
6. The Principal District & Sessions Judge, West, THC.
7. The Principal District & Sessions Judge, East, KKD.
8. The Principal District & Sessions Judge, South-East, Saket.
9. The Principal District & Sessions Judge, Shahdara, KKD.
10. The Principal District & Sessions Judge, North-East, KKD.
11. The Principal District & Sessions Judge, North, Rohini.
12. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue.



Sub.: Workshop on Digital Forensics (Optional) for Mixed Group of DHJS and DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Workshop on 03<sup>rd</sup> November, 2023 (Friday) at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on an urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 03<sup>rd</sup> November, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Judicial Branch

PD 200/2900  
07/10/2022

Yours faithfully,

Aditi Choudhary  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)  
(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz./2023/ 8274-8292-D

Dated, 09/10/2023

Copy forwarded along with its enclosure for information and necessary action to:-

1. Ld. Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.

DA.10.23

(Arun Bhardwaj)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi

**Nomination List of  
Workshop on Digital Forensics (Optional)  
for Mixed Group of DHJS & DJS Officers**

on

03<sup>rd</sup> November, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
<b>DHJS</b>					
1	Mr. Praveen Kumar	Principal District & Sessions Judge		South-West	Dwarka
2	Ms. Barkha Gupta	District Judge (Commercial Court)	6	Central	THC
3	Ms. Sukhvinder Kaur	Principal Judge, Family Courts		South-East	Saket
4	Mr. Ashwini Kr. Sarpal	Special Judge (PC Act) (CBI)	8		Rouse Avenue
5	Mr. Sanjay Sharma-I	District Judge (Commercial Court)		East	KKD
6	Mr. Pawan Kr. Jain	Attached to the office of Principal District & Sessions Judge (HQs) as Chairman (IT & Digitization), Delhi District Courts		Central	THC
7	Mr. Vijay Kr. Dahiya	Judge In-charge, Mediation Centre		North-West	Rohini
8	Ms. Vineeta Goyal	District Judge (Commercial Court)	3	New Delhi	PHC
9	Ms. Anu Grover Baliga	District Judge (Commercial Court)	4	South-East	Saket
10	Ms. Savita Rao	District Judge (Commercial Court)	2	South-West	Dwarka
11	Mr. Rajeev Bansal	District Judge (Commercial Court) (Digital)	4	South	Saket
12	Mr. Lal Singh	District Judge (Commercial Court)	1	South-East	Saket
13	Mr. Ajay Goel	POIT			Rouse Avenue
14	Mr. Anil Kr. Sisodia	District Judge (Commercial Court)	4	Central	THC
15	Mr. Dig Vinay Singh	District Judge (Commercial Court)	3	West	THC
16	Mr. Amit Kumar	District Judge (Commercial Court)	8	Central	THC
17	Mr. Vikas Dhull	Special Judge (PC Act) (CBI)			Rouse Avenue
18	Ms. Anuradha Shukla Bhardwaj	District Judge (Commercial Court)	2	South	Saket
19	Ms. Ruby Alka Gupta	ASJ (POCSO)	1	East	KKD
20	Mr. Sanjay Sharma-II	District Judge (Commercial Court)	11	Central	THC
21	Mr. Gorakh Nath Pandey	POLC	19		Rouse Avenue
22	Ms. Sunena Sharma	Special Judge (PC Act) (CBI)	1		Rouse Avenue
23	Ms. Geetanjali Goel	Special Judge (PC Act) (CBI)	24		Rouse Avenue
24	Mr. Manish Gupta	Judge In-charge, Mediation Centre		South-West	Dwarka
25	Mr. Pulastya Pramachala	ASJ	3	North-East	KKD
26	Ms. Navita Kumari Bagha	ASJ (POCSO)	4	North-West	Rohini
27	Mr. Rakesh Kumar-III	Special Judge (PC Act) (CBI)	2		Rouse Avenue
28	Mr. Vinay Singhal	POLC	8		Rouse Avenue
29	Mr. Sanjeev Kumar-II	Special Judge (NDPS)	2	Central	THC
30	Mr. Sanjay Khanagwal	Special Judge (PC Act) (CBI)	12		Rouse Avenue
31	Mr. Saurabh Kulshreshtha	OSD (Gazette-II)			DHC
32	Mr. Munish Markan	ADJ	2	South-East	Saket
33	Mr. Naresh Kr. Laka	Special Judge (PC Act) (CBI)	20		Rouse Avenue
34	Mr. Murari Prasad Singh	Judge, Family Court		Central	THC
35	Mr. Deepak Dabas	ADJ	1	North	Rohini
36	Mr. Dharmender Rana	Special Judge (NDPS)		Central	THC
37	Mr. Hasan Anzar	Special Judge (PC Act) (CBI)	3		Rouse Avenue
38	Mr. Anuj Agarwal	ASJ (Special Fast Track Court)	2	Central	THC
39	Mr. Lovleen	ASJ	3	South-East	Saket
40	Mr. Manish Sharma	Joint Registrar (Judicial)			DHC
41	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
42	Mr. Sushil Anuj Tyagi	ASJ	4	Central	THC
43	Mr. Virender Kumar Kharta	ASJ (FTC)	2	Central	THC
44	Mr. Divyang Thakur	ADJ	3	South-West	Dwarka
45	Ms. Shivali Bansal	ADJ	3	North	Rohini
46	Mr. Ajay Gulati-II	ASJ (SC-POCSO)	2	North-East	KKD
47	Mr. Subhash Kumar Mishra	ASJ	7	South-East	Saket
48	Mr. Ravindra Kr. Pandey	ASJ	3	South	Saket
49	Mr. Gagandeep Jindal	ADJ+MACT	1	North-West	Rohini
50	Ms. Anjani Mahajan	ASJ (FTSC) (RC)		East	KKD
<b>DJS</b>					
51	Mr. Deepak Sherawat	SCJ-cum-RC		Shahdara	KKD
52	Ms. Saloni Singh	ACMM		East	KKD
53	Mr. Deepak Kumar-II	ACMM-cum-ACJ	2		Rouse Avenue
54	Ms. Samiksha Gupta	ACMM		South-West	Dwarka
55	Ms. Arjinder Kaur	MM	6	Central	THC
56	Mr. Vivek Kumar Agarwal	Civil Judge	3	Shahdara	KKD
57	Mr. Abhitesh Kumar	MM	8	South-East	Saket
58	Mr. Apoorv Bhardwaj	MM (NI Act)	8	South-West	Dwarka
59	Ms. Katyayini Sharma Kandwal	MM (NI Act)	3	Central	THC
60	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	2	East	KKD
61	Ms. Vinerjeet Kaur	MM (NI Act)	3	South-West	Dwarka
62	Mr. Harjot Singh	MM (NI Act) Digital Court	1	New Delhi	PHC
63	Ms. Shruti Sharma-II	MM (NI Act) Digital Court	1	North-West	Rohini
64	Mr. Azad Sehrawat	Municipal Magistrate		South-West	Dwarka
65	Ms. Meena Chauhan	MM	8	Central	THC
66	Ms. Marilyn Joanna Khakha	Digital Traffic Court		South	Saket
67	Ms. Moksha Bains	MM (NI Act)	5	South-East	Saket
68	Ms. Sheetal Rani	MM (NI Act) Digital Court	1	South-East	Saket